

LOK SABHA

Wednesday, December, 5, 1962/Agrahayana 14, 1884 (Saka).

The Lok Sabha met at Twelve of the Clock

[MR. SPEAKER in the Chair]

12 hours.

Re: GIVING OF NEWS ABOUT
MOVEMENT OF ARMY

Shri Hari Vishnu Kamath (Hoshangabad): Sir, by your leave, I would like to point out that according to this morning's papers a Government spokesman has apparently told the press about large-scale movement of our army from one part of the country to another. I think it is wholly wrong and improper in the interests of the security of the country for the Government spokesman to give news like this at this time.

Mr. Speaker: Presentation of Report. Shri Krishnamoorthy Rao.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWELFTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Twelfth Report of the Committee on Private Members' Bills and Resolutions.

Shri Surendranath Dwivedy (Kendrapara): From the Order Paper that is given to us today I find there is a change in the order of business. There is no mention of the Working Journalists (Amendment) Bill.

Mr. Speaker: We are going to consider the report of the Business Ad-
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visory Committee. He might raise this point then.

12.02 hrs.

EMERGENCY RISKS (FACTORIES) INSURANCE BILL

The Minister of Finance (Shri Morarji Desai): Sir, I beg to move for leave to introduce a Bill to make provisions for the insurance of certain property in India against damage by enemy action during the period of emergency.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to make provisions for the insurance of certain property in India against damage by enemy action during the period of emergency."

The motion was adopted.

Shri Morarji Desai: I introduce the Bill.

EMERGENCY RISKS (GOODS) INSURANCE BILL

Shri Morarji Desai: Sir, I beg to move for leave to introduce a Bill to make certain provisions for the insurance of goods in India against damage by enemy action during the period of emergency.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to make certain provisions for the insurance of goods in India against damage by enemy action during the period of emergency."

The motion was adopted.

Shri Morarji Desai: I introduce the Bill.